

F.No. 21-30/CPIO-NDCESTAT/2026  
Customs Excise And Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-30/2026  
Date: 03.06.2026

To

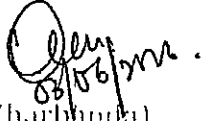
Sh. Ajay Kumar  
H-88 Argora Housing Colony,  
Ranchi, Jharkhand - 834002  
Email id: kairavkirtne.kk@gmail.com

Sub: Information sought under Right to Information Act, 2005.

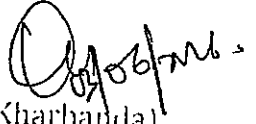
Sir,

With reference to your RTI application No. CESTA/R/T/26/00006 dated 06.05.2026, the information sought is as under:

1. Year wise details of total number of officers in Revenue Department of Central Government against whom allegations of corruption misconduct or other serious charges were made between 1985 to 2005 – 01
2. Out of the above cases provide number of officers against whom departmental inquiry or disciplinary action was taken and specify
  - Number of officers suspended – 01 (Remarks - The officer was placed under suspension but later suspension was revoked).
  - Number of officers terminated - 00
  - Number of officers given major penalty - 00
3. Details of officers who were terminated or faced serious action - 00

  
(Vaishali Kharbunda)  
Technical Officer/CPIO

✓ Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.

  
(Vaishali Kharbanda)  
Technical Officer/ CPIO

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Ms. Hemambika R. Priya, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.